lishing a corrigendum to Government Notification G.S.R. No. 1406, dated the 16th September, 1967. [Placed in Library. See No. LT-111[68.]

ANNUAL REPORT OF THE FERTILISERS AND CHEMICALS TRAVANCORE LIMITED, 1966-67 AND OTHER RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD); Madam, on behalf of Shri K. Raghuramaiah, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers: —

(i) Annual Report and Accounts of the fertilisers and Chemicals Travancore Limited, for the year 1966-67, together with the Auditors Report on the Accounts.

(ii) Review by Government on the working of the Company.

[Placed in Library. *See* No. LT-145168 for (i) and (ii).]

THE POST OFFICE SAVINGS CERTIFICATE (FIRST AMENDMENT) RULES, 1968

SHRI K. C PANT: On behalf of Shri Jagannath Pahadia, I beg to lay on the Table, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959, a copy of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 137, dated the 10th January, 1968, publishing the Post Office Savings Certificates (First Amendment) Rules, 19ffl68. [Placed in Library. *See* No. LT-113(68.]

PRESENTATION OF PETITION

SHRI KRISHAN KANT (Haryana): Madam, I beg leave to present a petition signed by five petitioners regarding certain grievances cf the plot-holders of the Greenfields Colony on j Mathura Road in Gurgaon District, near Delhi Border.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—continued.

SHRI S. K. VAISHAMPAYEN (Maharashtra): Madam Deputy Chairman, I deem it a privilege to have been called upon to speak now and to support the motion of thanks on the President's Address* We are grateful to our President for his thoughtprovoking Address. The Address is a broad and comprehensive survey touching all aspects of our national life.

The country is passing through a stage in history when we need to be cautioned, warned and shown the right direction. The President in his Address has ably done so. Good words and good advices are to be followed and acted upon. But due to shortsightedness or weak and hesitant minds we not only do not follow them but we f01 get them soon. A time has come when we should change and with determination and steadfastness apply ourselves to the tasks and endeavours set out by the President in his Address to Parliament.

It is true that over the last three or four years the country has been passing through difficult times. We have lost two of our great leaders. We were face to face with Pakistani in an unfortunate conflict. Nature had frowned on us and famine and scarcity stalked the land. The nation, as one man, tried to overcome all these calamities and has been struggling stil to come out of these difficulties. And then as a consequence of the general elections we are again confronted with an extremely complicated but delicate and unprecedented situation.

India is now on the crest or threshold of developments of a serious consequence in her history. Much depends on how we try *to* learn from the trends which are visible and how.

we try to r#©uld them. The general elections have proved to be lilre the old mythological "Samudra Mai»than" a churning of the multitudes of human feelings, emotions and aspirations This Samudra Manthan has given us the nectar of some approaches and a poison of certain evils.

With all the reverses, the topplings and the phenomena of defections it has been clearly demonstrated that the people of India have an un-shakeable faith in democracy and the democratic way of life. Secondly the Congress has been returned as a unifying force at the Centre and with all its failings continues to play this role. This clearly points out the anxiety of the people to see that India stands as a nation and that the unity of our people is maintained. This is the nectar emerging out of this Samudra Manthan.

However, the features which cause concern are the multiplicity of forces and their narrow objectives and approaches. The emphasis on federalism need not be a matter of worry, but trends of falling out will weaken the forces of national unity.

The other evils which should not be overlooked and under-estimated arise from the political positions secured by the feudal overlords, the monopolists and the communal elements. These forces are preparing for an onslaught on democracy and secularism, on the very foundations of our march towards socialism. This is the poison in its deadliest form which has emerged from this Samudra Manthan.

It is in this context that the warning given by the President about the divisive forces assumes a great significance. It is a warning which, if not heeded, wouM mean the doom of everything we hold dear—democracy, : unity and the very nation about which everyone of us talks so loudly. Let us remember that India has a role to play in this strife-stricken world. If the very foundations of the Indian polity are going to crumble, how can India of Nehru's dream play Its part? Fhere are forces which have been unleashed to destroy this. Let us show the courage and strength to confront these dark forces.

Democracy can survive only if there is an atmosphere of discussion, an atmostphere of give and take, an orderly behaviour and respect for law and order. Secularism can survive only if the people rise above religion and community, understand each other and show tolerance.

Unfortunately, Madam, this very atmosphere has been vitiated and wrong tendencies bread due to which the people students and youths, workers and teachers and even government servants are dragged into a state of recklessness- Disregard for public property, subversion of authority, violence and lawlessness, these seem to become the common and normal mood of public life.

I have tried to collect facts about the protests, demonstrations, fasts, and so on, by the various sections over the last three years, *i.e.* 1965, 1966 and 1967. The press reports about these alone run into volumes and that too from one paper and in one language. This Is besides the innumerable comments, notes, articles and editorials on these happenings. An analysis and collation of all this is necessary. In one of my speeches on students unrest I had done so and I may state that some of the conclusions pointed out by me have been corroborated on official level.

It appears as though there have been a three year plan of protests, demonstrations and fasts by students, youths, teachers, Government servants and even police, not to say about the champions of cow protection. All these disturbances are besides the communal orgy that is still going on.

There are and may be grounds for discontentment. There may be an atmosphere of frustration responsible for these flare ups and mass actions but the question is, should we adopt such methods; should we turn these

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[Shri S. K. Vaishmpayen.]

actions into actions of lawlessness and subversion of authority and last of all should we allow this temper of anarchy to become the normal mood of our public life?

A time has come when we should one and all pause calmly, consider and find a rightful answer to this. Some right-thinking men, students and leaders of public opinion in Bombay have acted rightly by organising a unique demonstration on 11th February. They deserve to be congratulated. Our people have a robust commonsense and an immeasurable faith in democracy. They can be misled for some time but not for all the time. But what I am concerned is the weak attitude of our Governments. Dark forces are at play behind these happenings and they must be put down firmly. It is only through a corrective attitude by right-thinking men and a firm handling by Government that there will be a change and our downfall towards chaos and anarchy would be stopped. It is then only that the democratic foundation of our country can be saved.

Then there is this cult of *senas* which is growing fast now here and now there. Certainly this cult must not be allowed to grow. It will weaken the unity of the country. But what about the cult of the large contingent of a body, na'mely, the R.S.S. which is spreading the virus of com-munalism, not now but for the last so many years? This virus.

श्री निरंजन वर्माः सलज में कुछ झाई लहीं क्राफ्की बाद ।

SHRI S. K. VA1SHAMPAYEN: What about the cult of the large contingent of a body, namely, the R.S.S. which is spreading the virus of com-munalism, not now ...

SHRI V. M. CHORDIA (Madhya Pradesh): Shiv Sena?

SHRI S. K. VAISHAMPAYEN: I have already said that it is going to weaken the unity of the country.

This virus has entered not only the minds of a large section of the people including the students and youths but has penetrated into the portals of the administrative structure also. This body enjoys a special status of a cultural organisation despite the communal cum political type of propaganda carried on by its leaders and volunteers. Has any thought been given to this privileged freedom that this cult is enjoying? It may be said that there are administrative circulars but they have proved ineffective and they are being struck down by the High Courts as this body is still on record and so treated as a cultural organisation. I must refer here to another prototype of this organisation, namely, the Jamiat Isla'mi. Madam, India has paid a very heavy price in allowing this type of communalism to thrive. In recent 'months we have seen an orgy of communal violence in Bihar, U.P. and Maharashtra. I am referring to Maharashtra also. According to official estimates four times as many lives have been lost in these clashes within three "months since August 1967 as in the whole of 1965 or 1966. No doubt the Government has instituted an Enquiry Commission and is considering to revive the National Integration Council but unless the very source, be it R.S.S. or the Jamiat Islami is tackled, measures as above would not have a lasting effect. (Time bell rings). I would take five minutes more.

श्री विमल कूमार मन्नालाल जी चौरड़िया

स्पीच टेबल प**र रख लीजिये तो** ठीक **र**हेगा । *

THE DEPUTY CHAIRMAN: You can summarise the rest.

SHRI V. M. CHORDIA: He cannot summarise because it is not written by him.

SHRI s. K. VAISHAMPAYEN: Even though I can summarise I want the whole thing to go in.

So if democracy and secularism have to be saved, the evil forces of lawlessness, violence and communalism have to be sternly dealt with.

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When India today is on the cresft of changes and a dynamic approach as suggested by the President has become urgent I consider it necessary to refer to one more aspect of Indian life to which hardly anyone is giving any thought. This aspect is the social facet of our Indian community. Even after twenty years of freedom the Indian community is socially backward and steeped in conservatism. No political revolution or economic reform has succeeded or can succeed without a social revolution. What have we done in this long period to remove the backwardness of the Indian mind or erase conservatism? For a progressive social outlook persuasion and education are necessary. Have we tried that? No. We have framed a set of laws but never followed them up and seen that they are obeyed in spirit.

Untouchability and its observance is punishable under law but we hear of its existence still. A few months back I remember to have read a most distressing news. The conservative section of a village had thrown dead snakes, rats and dogs in a well in order to put the well out of use for the Harijans. News about social oppression of this community still filter through. Statistics on child marriages are frightening. Bigamy is practised in a certain measure and dowry has assumed a new devouring form. Is this not a miserable state of affairs? Despite all our laws why do these unjust social practices prevail? The only plausible reason is that we the leaders of public opinion are not prepared to face the social conservatism anywhere squarely. And so our laws are obeyed in defiance. They are only scraps of paper decorating the shelves of the secretariat. If our country has to make an advance in social, economic and scientific fields and thus become a robust and modren nation a change in the social attitudes of our people has become a necessity.

Lastly, may I say a few words about the Fourth Five Year Plan and planning? It is heartening to note

that the Fourth Plan will commence from April 1969. The President has given a firm assurance the Planning Commission is busy preparing the guidelines. It is in this context that the development of backward areas determined as such according to the indicators of the Planning Commission becomes relevant and important. I have referred to this a number of times. I do not know how far these views are taken note of. Anyway, development of underdeveloped and backward regions has become an urgent need of planning in our country. Iniquitous growth is always harmful.

THE DEPUTY CHAIRMAN: You must wind up now.

SHRI S. K. VAISHAMPAYEN: A minute more, Madam.

It affects progress and becomes a drag on those areas which go forward. When increase in food production has become so vital it is no use keeping large areas in an underdeveloped state. Special attention must be given by the Planning Commission to these areas.

These are some of my suggestions and I hope the Planning Commission will give a deserving consideration to the same.

Madam, I support the Motion. Thank you.

SHRI A. D. MANI (Madhya Pradesh): Madam Deputy Chairman, I rise to join the Members who have already taken part in the debate and who have expressed their gratitude to the President for the honour that he has done us in delivering his Address to both the Houses of Parliament. Madam, I think this is an appropriate time for me to make a suggestion regarding the usual convention of the president addressing the Houses of Parliament. It may be recalled that this convention is based on the British practice where there is an Address from the Throne. That practice has

[Shri A. D. Maui]

grown out of the heritage of -British history, namely, in the past when the King was the fountain of power and the Ministers were in a real sense of the term advisers. It was necessary therefore for the King to address the House of Commons and outline the policies of the Government but in our country we have got a fully elected, democratic and responsible Government which frames the policy. Though the Address «omes from the President everybody knows that this is a collection of the departmental briefs supplied by his Ministers. We would have liked this practice to continue but for the unfortunate demonstrations that have taken place during the last two or three years. I would like to make a very humble appeal to the President and that is that he should consider whether this discredited practice which has no relation whatever to Indian circumstances be continued because everybody should regards the President's Address as a routine rehash of the briefs prepared by the Ministry of Information on the activities of the various Ministries. There is not much delineation of official policies in this Address. It is more or less a collection of facts about achievements of Government from the various Ministries. And we do not want our President to be the subject of disorderly demonstrations in the Houses of Parliament, whoever may be the- people indulging in them. I do not want to enter contentious ground, but I think that those persons who walked out of the Joint Session, when the President was addressing-may be for a very good reason from .their point of view-did not do a service to parliamentary democracy by dishonouring our President, when he appeared, for the first time, as President and addressed the Session aod particularly when the President happened to have been the Chairman of this House in the past.

I would like to go on to the observations made by the President about

the divisive forces in the country. He said:

"It is a matter of concern that there has been a recrodescence of divisive forces causing conflicts and violence either in the name of religion, or language or community."

The people of Delhi do not have firsthand experience of the Shiva Sena movement and movements of that kind in other parts of the country. I had been recently to Bombay and the Shiva Sena activities have spread to the suburbs of Bombay to such an extent that persons are advised not to go out in the dark if they belong to the minority communities. It has also made its appearance in Nagpur where abusive and discriminatory leaflets were issued against a certain community by those who claim to speak in the name of Shiva Sena. I know that the Government of India and the Home Minister disapprove of the Shiva Sena movement, but I was exceedingly surprised to read a news item that the Prime Minister of India, whose identity with the nation can never be doubted by anybody, gave mistakenly an interview to Mr. Bal Thakre, the founder of the Shiva Sena. It may be that he sought the interview to disabuse her of the fears about the South Indian , conrmunity and other communities in Bombay, but I think it should be the rule and the policy of the Government that no Minister will afford any official recognition to any of these separatist movements.

There is one other case which I would like to mention and that relates to Bihar where the Reserve Bank of India issued an advertisement asking for recruitment of staff for a new branch they were opening in Bihar or an extension of their office. I do not know the details. Immediately an agitation was set on foot that the Reserve Bank should not recruit staff from ouside Bihar. I have been trying to ask questions many

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question. times through Starred but unfortunately the Starred Question does not come up, either because it was submitted late or it did not receive any proper reply from the Ministry. The most surprising part of the matter is, and I want the hon. Leader of the House to note it, the Reserve Bank office accepted the agitation or the essence of the agitation and gave an assurance that no person outside Bihar will be recruited. This is what is happening all over the country. There was the Sardar Sena in Ahmedabad. When I went to Ahmedabad I was very glad to find that some of the friends in Gujarat disapproved of the Sardar Sena movement and said that Gujarat stood for the unity of India and they would not like parochial feelings to be aroused by these agitations. There are also other Senas, like Tamil Sena, which have been formed

SHRI S. S. MARISWAMY (Madras): There is no Tamil Sena.

SHRI A. D. MANI: I am very glad to hear that, because I remember to have read it somewhere in the papers. I am glad that Tamilians are capable of looking after themselves. I am afraid if these things are allowed to continue, within a period of five to ten years this country will be fragmented into many republics.

I am told that the Government of India is going to form a National Integration Council. I was one of those who were invited by Jawaharlal Nehru to the first integration conference held in 1961. He had very great hopes that the National Integration Council would be able to hold the scales even between the religious and linguistic minorities in the country, but then we found that the Council was powerless against the autonomous State Governments. There must be some machinery for enforcing he decisions of the National Integration Council. The three language formula was accepted by the National Integration Council, but was given the go-by by certain States. I do not want to name them. Now, I am afraid that if the NIC is again going to be revived, it will be a Council without any powers and Council without any powers will do more harm than good to remedy the situation caused by the divisive forces. I think that the time has come for the Government of India to reactivise, in a more striking manner, the office of the Commissioner for Linguistic Minorities. I do not know whether the hon. Member, Mr. Mariswamy, has ever seen any official of the Commissioner for Linguistic Minorities in Madras. Nobody goes there. He sits in Allahabad and I believe he is a retired High Court Judge. We have the ritual of discussing his report every year and it is a brief affair. It does some good, but the Government has to go far in taking action on the recommendations of the Commissioner for Linguistic Minorities. The time has come when an officer of the Commission for Linguistic Minorities should be located in Bombay, where the Shiva Sena movement is very activei It should be located in Bihar and it should be located in all other places where local and parochial feelings have been aroused. I was greatly surprised when the Government brought forward the Unlawful Activities (Prevention) Bill in the last Session of Parliament, which had been subsequently accepted by the House and it has become the law of the land. The Government seems to think that secession is the greatest threat to India' unity. Secession need not be the greatest threat to India's unity because secession can take place on harmonious terms. It is the arousing of these linguistic and parochial feelings which is going to destroy the unity of India. I would like to ask the hon. Home Minister why he does not take the straight forward step of declaring unlawful those organisations which promote illfeeling and illaccord between the members of one community and another. We amended the Constitution some time ago, about five years ago. We made it obligatory

[Shri A. D. Mani.]

for any candidate, who wanted to stand for election to Parliament, to subscribe to an oath declaring his fidelity to the territorial integrity of India. May I point out that unless the Representation of the People Act is amended making any appeal to regional and parochial feelings an election offence, 'which will lead to disqualification of the person concerned, 1 am afraid the Situation is not going to improve very much?

I do not want to refer to the work of the Commission that has been appointed to go into the question of the communal incidents that took place in the country. I feel that the time has come when there should be a Commissioner for religious and other minorities also, because it is not going to do any harm to the secularity of our Republic, if such an appointment is made in order to see that all these grievances are highlighted at the proper time.

I would like to go on to the comments made by the President on the unemployment situation. What I am afraid is this. I have been going through the sheaf of pronouncements of my hon. friend, Shri Hathi, who is in charge of the Ministry of Labour and Employment, in regard to the unemployment position. There are our four hundered labour employment exchanges and my estimate, which has been based on more or less a shrewd guess, is that there are as many as 30 million unemployed at the present time. Every day I meet some engineer or the other, who has been without a job for the last two or three years. Some of them are first-class men. They all come and ask me that they should be assisted to go abroad, particularly to Canada, because there is better scope for the employment of engineers there. Today I was told, and it is some news which I am trying to give to the House, that there is going to be retrenchment in the Works Ministry because the Finance»Ministry has put the screw very tight on them. There is going to be more unemployment among engineers. Some time ago I met the representatives of the Association of Company Secretaries incorporated under law. The Company Law Administration has got its branch to train persons to become company secretaries, over 200 of them are available in the country. Now, what happens is that such highly trained persons, who are conversant with company law and practice, are without employment, because in the public sector itself they are not wanted. They want some senior official from the Government of India to come and be the Secretary of a Company, though he does not have the necessary qualifications. I am afraid that the Employment Exchanges of Mr. Hathi are just registering agencies for the melancholy catalogue of unemployed in the various States. The various State Governments are not taking an interest in the unemployed, and if the unemployment problem is to be solved in some way, there must be an understanding of the problem of the unemployed. The time has come for his Ministry to set up a Bureau of Counsel for the unemployed. It is open to a man to say that, "you are so and so, such and such concern has a job; you go and see them". There must be a Counsellor for the Unemployed, a Council for Employment in the various States just on the lines of the Y.M.C.A. in the U.SA. to whom every unemployed comes for advice in regard to employment.

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Madam, I would like to go on to deal with one more final point before I close, and that is the language question. Though the President's Address refers on a pious note that the language question might be solved after the passing of the Official Languages Act, I would like to say the position has become much worse after the adoption of the Official Languages Act than it was ever before. I do not know who advised the Government of India to bring the recent Official Languages Bill, though r am fully in agreement with its terms. I was told by somebody unofficially that the Madras Government wanted this Bill, and the Madras Government now disowns this Act saying that the provisions are not in accordance with their recommendations. I personally think that Hindi should become the language of the country, and it is becoming the. language of the country. By putting on the Statute Book the Official Languages Act we have made the situation worse by reviving the controversy. My friend, Mr. Atal Behari Vajpayee, went to Madras recently and had a long talk with Mr. Annadurai. It was immediately followed by a denial by Mr. Annadurai that he had made any commitment to Mr. Vajpavee. Mora than anybody the solution of the language question is in the hands of Mr. Annadurai. He was a very distinguished Member of this House and if my words can reach him through the speech of mine, I would like to make an appeal to him that he should call a conference of all¹ the concerned persons and work out an agreement by which a real national language would develop, and that national language in the circumstances in which we are placed today will be Hindi and nothing else, and he should allow this language to become the *lingua franca* of this country without official effort on his part. I am afraid the language question as is being treated now with so many demonstrations and disorders all over the country will completely ruin the country and lead to further vivisection.

Thank you.

श्री झिवानन्द रामौल (हिमाचल प्रदेश) : उपसभापति महोदया, मैं राष्ट्रपति जी के श्रभिभाषण के सिलसिले में उसका समर्थन करने के लिये खड़ा हुग्रा हूं। राष्ट्रपति महोदय ने इस समय देश को जिन गंभीर समस्याग्रों का सामना करना पड़ रहा है उसकी ग्रोर भारतवर्ष की जनता का ध्यान ग्राकषित किया है ग्रौर ग्रादेश किया है कि इन समस्याग्रों को सुलझाने में भारतवर्ष के हर एक नागरिक को प्रयत्नशील होना चाहिये। सबसे भारी जो समस्या इस समय मुल्क के सामने है वह भाषा की समस्या है ग्रौर जिससे इस समय सारा देश चिन्तित है । इस भाषा की समस्या ने उस समय मुल्क में ग्रशांति का वातावरण पैदा कर दिया है तथा किस्म किस्म के प्रदर्शन, सरकारी सम्पत्ति की हानी की जा रही है तथा दूसरे प्रकार की हानियां भी हो रही हैं । इन उपद्रवों में विद्यार्थियों को गुमराह किया जा रहा है ग्रौर उन्हीं के द्वारा सर-कारी सम्पत्ति को नष्ट भ्रष्ट कराया जा रहा है, यह वात सब देशवासियों के लिये सोचने की है । इस सवाल पर हर एक नागरिक को गम्भीरता के साथ सोचने की ग्रावश्यकता है ।

भाषा का जो सवाल है वह वहत ही पेचीदा है। जब हमारा मुल्क ग्राजाद हुग्रा था, एक मुल्क बना, तो उसके लिये यह श्रावश्यक हो जाता है कि मुल्क की कोई भाषा हो। इस तरह की कौन सी भाषा हो, इसके बारे में निश्चय हो चुका है ग्रौर जरूरत पडने पर फिर से निश्चित करना लाजमी है। इस समय भाषा के विवाद को प्रोत्साहन देना यह एक गलत बात मालम होती है और इसका हल शीघ्र से शीघ्र हो जाना अनिवार्य है। भाषा के संबंध में तरह तरह के विवाद करना अपने रीजन में उसके लिये आन्दोलन करना, राष्ट की सम्पत्ति को नष्ट भ्रष्ट करना. यह बात मुल्क के हित में नहीं है ग्रीर इस से तमाम भारतवर्षं की वदनामी होती है । इस बारे में हमारी सरकार को गंभीरता के साथ विचार करना चाहिये और इस प्रका को जल्द से जल्द समाप्त करने की आवश्यकता है। अगर ठीक उस इन्तजाम करने के बाद ठीक रास्ता ग्रपनाने के बाद फिर भी कोई गड़बड़ होती है जैसी की अभी होती चली जा रही है, तो उसको मजबूत हाथों के साथ मुका-वला किया जाय और दवाया जाय । जिस

(थी शिवातन्द रामौल)

तरह पिछले समय से इस संबंध में ग्रान्दौलन जाल प्रान्त में हो रहे हैं वे. नहीं होने चाहिये क्योंकि इससे मुल्क को ही हानि पहुंचती है। इसलिये भारतवर्ष की जनता का कर्त्तव्य है कि वह गवर्नमेंट के हायों को मजबूत करे और इस बीमारी को देश से दूर करने का प्रयत्न करे।

इसके वाद मैं ग्रापनी एक निजी समस्या रखना चाहता ह य र वह समस्या हिमाचल देश के संबंध में है जिसको मैं इस सदन के सामने रखना चाहता हं। हिमाचल प्रदेश का शासन इस समय सेन्ट्रल गवर्नमेंट के मातहत हीम मिनिस्टी द्वारा चलाया जा रहा है यह एक पहाडी प्रदेश है और इसकी इस वक्त युनियन टैरिटरीज को स्थिति है। यह प्रदेश कैसे बना झौर केन्द्रीय सरकार ने झरू शरु में इसके संबंध में क्या क्या कमिटमेंट किये में इस बात के संबंध में सदन का ध्यान दिलाना चाहना ह। जब भारतवर्ष आजाद हुया था सन 1947 में, तो उस समय सर-दार पटेल के सामने देशी रियासतों को कंटोल में रखने की सब से भारी समस्या थी। हिमाचल प्रदेश भी एक देशी रियासत के रुप में उस समय था ग्रीर वह 28 रियासतों को मिलाकर बनाया गया था। उस समय बगैर आल इंडिया स्टेट पीपुल्स कांग्रेस के किसी भी रियासत में बहां के राजा के खिलाफ सत्याग्रह ग्रादि कोई भी ग्रान्दोलन करने की इजाजत नहीं थी हम भारतवर्ष की जनता की यह दिखलाना चाहते थे कि वहां की जनता राजा के पीछे है या स्टेट्स पीपुल्स कांग्रेस के पीछे, इस बारे में हमने सरदार पटल से बहां पर सत्याग्रह करने की इजाजत मांगी क्योंकि स्टेटस पीपूल्स कांफ्रेंस का यह हुक्य था कि उसकी इजाजत के बिना किसी भी रिया-सत में सत्याग्रह न किया जाये। सरदार पढेल से जब वहां पर सत्याग्रह करने की

इजाजत मांगी गई तो उन्होंने यह इजाजत दे दी ग्रोर 1948 में वहां पर सत्याग्रह जुरू हो गया जिसके परिणामस्वरूप सरदार पटेल के हाथ मजबूत हुए ग्रीर इस सत्याग्रह ने दूसरी रियासलों के सामने भी एक आदर्श रखा कि वहां की जनता राजाग्रों के साथ नहीं है।

हिमाचल प्रदेश का जो इलाका है वह पिछड़ा हुया है और बहां के लोगों को इच्छा यह है कि केन्द्रीय सरकार के मातहत रहकर उस प्रदेश का डवलपमेंट खच्छो तरह से हो जायेगा। जब हिमाचल प्रादेश बन गया और बह सेन्टल गवनमेंट के मातहत एक युनियन टैरिटनो की हैसियत में हो गया तो वहां के लोगों के मन में इस बात की शंका पैदा होने लगी कि उनसे जो बादे किये गये वे पूरे किये जायेगें या नहीं। उस समय स्टेटस पीपुल्स कान्फ्रेंस के जो व इस प्रेजीडेन्ट श्री पट्टाभिसीता-रमैयया थे, उनसे यह निवेदन किया गया था कि वे केन्द्रीय सरकार से इस बारे मे लिखित रूप में, डोन्यमेंट में, यह ग्राखासन ले लें कि हम तो इस समय केन्द्रीय सरकार के मातहत रहेंगे, लेकिन जब इस सूबे का अच्छी तरह से डैबलनमेंट हो जायेगी तो उसका एक जलग से स्वतेन स्वरूप हो जायेगा जैसा कि विश्वास भी दिलाया गया है ।

श्री पट्टाभिसी दारमैया जी ने जो चिट्ठी जिखी थी इसक उत्तर में सरदार पटेल की ओर से निम्न उत्तर प्राप्त हआ थाः

"The late Sardar Patel had a communication sent in answer to letter No. S. P. 39/29, dated 10th March, 1948, on March 18, 1948, as under:—

'The position is as follows: Reference to the intention of the Government of India .o administer this area through a Lieutenant Governor is made in the Preamble only. The cession of jurisdic-

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tion to the Government of India in respect of these States is unconditional and absolute and in no way dependent upon the fulfilment of that intention. The ultimate objective is to enable this area to attain the position of an autonomous Province of India. This objective would be attained in two stages. The area will, in the first instance, be administered by an Administrator, probably an officer of the Chief Commissioner's status assisted by' an Advisory Council consisting of Rulers and representatives of the people appointed in such manner and with such functions as the Central Government may decide. Subsequently subject to the decision of the Constituent Assembly it is proposed that the administration should be put in charge of a Lieutenant Governor assisted by an Advisory Council, representing the Princes and a Legislature in the Province. In the final stage, after this area is sufficiently developed in its resources and administration it is proposed that its constitution should he similar to that of any other province.' "

This was the commitment of Sardar Patel.

उन के कमिटमेंट के आधार पर यह सूवा बना था। अभी पिछले दिनों पंजाब का बाइफर्केंशन हुआ और जितना रकवा जितनी आबादी पहले हिमाचल की थी, उतना ही रकवा, उतनी ही आबादी वाला पंजाब का पहाड़ी इलाका हिमाचल प्रदेश में शामिल हुआ । पहले यह सवाल था कि यह छोटा यूनिट है । अब उस से दोगुना यूनिट होने पर यह सवाल पैदा नहीं होना चाहिये कि उसकी आबादी कम है या उसका रकवा कम है । उस से कम एरिया और कम आबादी की इंडिपेंडेंट रियाखतें दूसरे मुल्कों में भी मौजूद हैं जो सावित करता है कि छोटी यूनिट भी ग्रापना राज काज सुचारू रूप से कर सकती है।

[30 FEB. 1968] on President's Ad item 1284

पहला पुराना हिमाचल जब बना था 1948 में तो उसका रेवन्यु 8.5 मिलियन थी और 1968 में 137.9 मिलियन हो गया। रकबा पहले उसका 10,600 स्वचायर माइल था और इस बक्त 22 हजार स्वचायर माइल हौ गया है। 1945 में उसकी आवादी 9 लाख 35 हजार थी और 29 लाख आवादी इस वक्त है। इतना बनने के बाद इस प्रदेश की जनता की यह हार्दिक इच्छा है कि खब उस के लिये पूरे स्टेट का दर्जा निहायत आवश्यक हो गया है।

जो यह एतराज उठाया जाता है कि उसकी रेवेन्य इन्कम इतनी छोटी होनी चाहिये कि वह ग्रपना कारोबार चलाने में ग्रात्म निर्भर हो सके, इस के वारे में मेरा निवेदन यह है कि बड़ी गोचनीय बात है कि हिमाचल प्रदेश की जितनी भी रिसोर्सेज हैं वे एक्स-प्लायट की जाती हैं दूसरी स्टेटस के द्वारा। भाखरा डैम उसकी एक मिसाल है । इसी तरह जोगन्द्रनगर में एक पावर प्र.जक्ट है। पानी हिमाचल का, जमीन हिमाचल की, उजडें हिमाचल के लोग, तक्लीफें उठाई हिमाचल के लोगों ने, लेकिन उसका फायदा हिमाचल के लोगों को कलई नहीं मिला । इसी तरह से एक्सप्लायटेशन के लिये रिसोर्सेज हिमाचल प्रदेश में वाकी हैं. लेकिन सवाल यह है कि उन को एक्सप्लायट कैसे किया जाये। दूसरे भाखरा डैम वनाने के लिये पंजाब की पैसा दिया गया । अगर वह पैसा हिमाचल प्रदेश को दिया जाता. और हिमाचल प्रदेश के जरिये यह स्कीम बनती तो इसकी जो ग्रावादी थी उस से हिमाचल प्रदेश को फायदा पहुंच सकता था और उसकी आमदनी में इजाफा हो सकता था ।

इसी तरह से कौर भी स्कीमें हैं। सरमोर दिस्ट्रिवट में बातागिरि हाइड्रोइलेक्ट्रिक

1285 Motion of Thanks [RAJYA SABHA] on President's Address 1286-

[श्री शिवानन्द रमौल]

स्कीम है जिस के लिये सेंट्रल गवर्न मेंट को घन्यवाद है क्योंकि वह सहायता दे रही है हम को श्रोर चार पाँच साल में वह स्कीम सफलता प्राप्त करेगी श्रौर उस से काफी फायदा हम को होगा । दूसरे फारेस्ट की जो हमारी ग्रामदनी है वह भी दिन पर दिन बढ़ती जा रही है । यही सब कारण हैं कि पहले 1948 में हमारी ग्रामदनी 8.5 मिलियन थी ग्रौर ग्रब 137.9 मिलियन हो गई है । इसी तरह से हमारे डेवेल्पमेंट के कार्य यदि चलते रहे तो हम इस योग्य हो जायेंगे कि हमारा जो खर्चा है वह हम ग्रपनी ग्रामदनी से पूरा कर सकें।

इसके अलावा यह कहना कि हमारा खर्चा पूरा नहीं हो सकेगा, इस सम्बन्ध में में यह अर्ज करूंगा कि इस वक्त जितने भी स्टेट्स हैं भारतवर्ष में डेवलपिंग स्टेज में उन में कोई भी स्टेट ऐसा नहीं है इस वक्त जिसका रेवेन्य ग्रपना खर्चा पूरा करने लिए काफी हो । आपकी ग्रीर के इस हाउस की इन्फोर्मेशन के लिये मैं यह बता दं कि इस बक्त पंजाब 88 पर सेंट ग्रांट इन एड या लोन की ग्राक्ल में सेंटर से ले रहा है. उत्तर प्रदेश 94 परसेंट, मध्य प्रदेश 93 परसेंट, बिहार 95 परसेंट, ग्जरात 86 परसेंट, मैसूर 90 परसेंट, उडीसा 88 परसेंट, आसाम 100 परसेंट, 89 ग्रान्ध प्रदेश, परसेंट मद्रास 91 परसेंट, हिमाचल प्रदेश भी 100 पर सेंट ले रहा है । माननीय, मैं नहीं समझता कि जब तमाम स्टेटस को केन्द्रीय सरकार इतना पैसा दे रही है, तो हिमाचल प्रदेश को देने में उनको क्या आपत्ति हो सकती है। अगर पूरी स्टेट का दर्जी उसको दिया जाय, प्राविसियल ग्राटोनामी उसको दी जाय ग्रौर दूसरी स्टेट्स की तरह उसको भी ग्रपना खर्चा करने का, ग्रपना बजट बनाने का ग्रीर ग्रपने खर्चे के मुताबिक अपनी स्कीमों को बनाने का उसको अधिकार हो, तो

वह भी अपना काम बहुत जल्दी ही अच्छी तरह से चला सकता है और पांच सात साल के अन्दर वह इतनी आमदनी बढ़ा सकता है, चनिज पदार्थ वगैरह जो वहां हैं, उनको निकाल कर के वह इतना रेवेन्यू पैदा कर सकता है कि न सिर्फ वह अपना खर्चा ही पूरा कर सकेगा बल्कि वह एक सरण्लस है स्टेट का दर्जा भी हासिल कर लेगा ।

इन चन्द शब्दों के साथ मैं निवेदन करूंगा कि केन्द्रीय सरकार और खास तौर से होम मिनिस्ट्री इस मामले पर बहुत गम्भीरता के साथ सोचे क्योंकि हिमाचल प्रदेश की जनता इस के बारे में बड़ी उत्सुक है कि कम से कम बीस साल के बाद उसको स्टेटहुड का दर्जा मिलना निहायत लाजिमी है। जब उनका रकवा बढ़ गया है, जब उनकी ग्राबादी बढ़ गई है तो केन्द्रीय सरकार इस तरफ घ्यान दे कर इस चीज को जरूर कार्यान्वित करने का फैसला करे।

श्री निरंजन वर्मा : माननीय उपसभापति जी, सदन में राष्ट्रपति महोदय के भाषण के विषय में विवाद चल रहा है । राष्ट्रपति महोदय इन दोनों सदनों के इकट्ठे इजलास में पधारे । उस के विषय में साधा-रणत: यही परिपाटी रही है कि उनका श्रभिनन्दन किया जाय श्रीर शिष्टता भी यही है, लेकिन तब भी उस भाषण के कुछ कुछ श्रंश ऐसे हैं जिन पर दो विचार धाराएं हो सकती हैं ।

राष्ट्रपति महोदय ने जो पूरा सम्भाषण किया उसको साधारणतः तीन भागों में बांटा जा सकता है — सब से अधिक आर्थिक, दूसरा घरेलू मामलों का उन्होंने जिक किया और तीसरे विदेशी मामलों में उन्होंने अपनी रुचि के अनुसार बातें बताई । राष्ट्रपति जी की तरफ से यह कोई भाषण है ऐसा नहीं कहा जा सकता यह साधारणतः मंत्रिमंडल की नीति का परिचायक होता है।

जहां तक ग्रार्थिक बातों का इस में समावेश है, हमें दुख है कि उस में भारतवर्ष में पिछले वर्ष जो स्थिति थी उससे कोई ग्रच्छी स्थिति नहीं है, । ग्रार्थिक स्थिति हमारी इतनी गिर गई है कि हम पर ग्ररबों रुपए का ऋण है । उस ऋण को दूर करने के लिए साधन जुटाना तो दूर रहा, उसका ब्याज हमें इतना दैना पड़ रहा है कि हमारी समस्याएं ग्रौर भी ग्राधिक बढ़ गई हैं। ग्रभी पिछले समय में ध्रमरीका की सरकार की तरफ से जो ग्रांकड़े प्रकाशित हुए थे वे ध्यान देने योग्य हैं।

ग्राधिक नीति में हम जो गिरे हैं और देश की गिरावट आई है उसका प्रधान कारण ग्रगर कोई हो सकता है तो वह खाद्य समस्या है। इन बीस वर्धों में खाद्य समस्या को हल करने के लिये कांग्रेस सरकार की तरफ से कोई विशेष ध्यान नहीं दिया गया । समय समय पर जब इस के विषय में चर्चा हई तो जनता को यह बतला कर, ऐसी बातों का बहाना बता कर उन को भ्रम में रखा गया है कि हम भिन्न भिन्न योजनाओं को ला रहे है, इन योजनाओं के द्वारा देश में कुषि उत्पादन बहुत हो जायगा ग्रौर जनता की खाद्य समस्या दूर हो जायगी । अमरीका के प्रवक्ताश्री ने बताया है कि 1965-66 के वर्ष में अपमरीका में कितना खाद्यान्न पैदा होता है उसका पंचमांश उन्होंने भारतवर्ष की जनताको खाने के लिए दिया । एक वर्ष पश्चात 1966-67 में हमारी खाब समस्या और सूलझती उसकी अपेक्षा और बिगड़ गई और अमरीका के सामने हमने फिर म्रपने हाथ जोड़े और ग्रमरीका ने यह घोषित किया कि वहां उसने पिछले वर्ष राष्ट्र के उत्पादन का पंचमांश भारतवर्ष के लिए दिया था वहां

1966-67 में एक-चत्यांश , 25 फीसदी दिया । इस तरह से खाद्य समस्या वरावर बिगडती चली जा रही है । 1967 में हमारी सरकार को एक और अच्छा बहाना मिल गया, हमारे यहां पर अकाल पड़ा और श्रकाल पडने के कारण हमारे यहां की खाद्य समस्या खराव हो गई । यह जो श्रकाल के कारण हैं उस के सम्बन्ध में कम बोर श्रादमी, ग्रालसी ग्रादमी भगवान के भरोसे की बात करते हैं, परन्तू यह मनुष्य के द्वारा ही अकाल पड़ा ऐसा समझना चाहिए । वडी बडी हिमालय जैसी योजनाम्रों को इस देश के ऊपर लादने की अपेक्षा-जिन से हमारे देश के रिसोर्सेज खत्म हो गए ग्रौर छोटी सिंचाई योजनाएं होतीं तो हमारे देश को इस खाद्य संकट का सामना न करना पडता ।

ग्राथिक समस्याग्रों में जहां खाद्यान्न की एक बड़ी समस्या है, वहां ग्रीर दूसरे कारण भी हैं। यहां पर हमने जो योजनाएं बनाई वे योजनाएं बहुत लम्बी चौड़ी बना कर रख दीं। ग्रादर्श एक ग्रलग चीज है ग्रीर व्यवहार एक अलग चीज है। हमारी सरकार के सामने आदर्श का ढेर लगा हुआ है, लेकिन व्यावहारिकता उनके पास शुन्य थी ग्रौर इसी कारण उसने ग्रादर्श में ग्ररबों रुपया योजनाओं पर लगा दिया और अन्त में अपनी असफलता को स्वीकार किया । चतुर्थं पंचवर्षीय योजना के आते ग्राते उन्हें यह स्वीकार करना पडा कि देशमें इस समय जब आर्थिक तंगी हमारे सिर पर है योजना को स्थगित करके 1969 से लागू करना होगा । दूसरे शब्दों में उन्होंने हथियार डाल दिए और उन्हें यह स्वीकार करने को बाघ्य होना पड़ा कि उनकी योजनाग्रों में कहीं गलती है।

इसी तरह से मंत्री महोदयों के जो उपदेश निकले, सरमन निकले, देश में कम ब्रादमियों का ध्यान उस ब्रोर गया । हमारे यहां पर

1289 MotiOm of Thanks [RAJYA BABBA] on President's Address 1290

[श्री शिवानन्द रमौल]

स्टूडेन्टस की समस्याएं दिन-व-दिन कहती चली गईं। हुमारे यहां पर शांति और सुरक्षा की समस्याएं दिन पर दिन बढ़ती चली गई, हमारे यहां पर ग्रन्तप्रॉन्तीय मामले बिगड़ते चर्मे गए । उसके साथ सबसे बुरी ऐसी समस्याएं पैदा हुई जो 20 वर्षों में बहुत कम हुई थीं।

इन बातों के ग्रलावा, ग्रब हम विदेश नीति के उपर भी थोडा ध्यान दें। विदेश नीति के सम्बन्ध में भारत सरकार ने 20 वर्षों में कोई सबक नहीं लिया । कभी-कभी गम्भीर चिग्तन करना चाहिये । देश की बागडोर जिन नेताओं के हाथ में है उन्होंने कभी यह बिचार किया कि इन बीस वर्षों में संसार 🕏 किलने देशों को हमने मिन्न बनाया ? उनके संसार में बहत कम मिल रहे । उसी के कारण हमने संसार में बहत कुछ खोयाँ। हमारी जो इज्जत थी उसको भी पीछे गंबा दिया । म्राज से साल दो साल पहले की बात है, पाकिस्तान के यद्ध के समय में हमारे कितने मित्र हैं इसकी परीक्षा हई थी। संसार में पाकिस्तान के साथ 8 मित्र मिले, हमारे साथ एक ही मित्र मिला । इस ग्रभागी सरकार के विषय में क्या कहा जॉय । अभी हमने देख लिया कच्छ के बारे में । केवल हमने जिसका चनाव किया उस माननीय सदस्य ने तो हमारा साथ दिया, लेकिन अन्तराष्टीय राजनीति में जिसे अध्यक्ष के नाम पर बैठाया गया उसने हमारी बात को पुरी तरह सनने से इन्कार किया और पारिः-स्तान के साथ गया। सरकार की यह जो झांख बंदकर के चलने की नीति है उसी के अनसार उसने इजरायल को अपमानित करके भी ग्ररब राष्ट्रीं की मित्रता के लिए हाथ बढ़ाया जबकि स्थिति यह है कि ग्ररव राष्ट्र हमारे मित्र न बन पाए, पाकिस्तान के साथ रहे और इजरायल की मैली का लाभ भी हमने खो दिया । इस तरह से तोनों स्वानों पर हमारी यह शालत हुई।

इस माननीय सदन में बहत से मिलों ने ग्रलग ग्रलग ग्रपमे विचार प्रगट किए । हमारे मित्र एक कम्यनिस्ट सदस्य ने कहा कि प्रान्तों को बहुत अधिकार देने चाहिये, केन्द्र के पाँस कोई विशेष अधिकार नहीं होना चाहिये । हम कहते हैं कि यह बात प्रारम्भ में तब्य के रूप में ही बिलकूल ग़लत है। केन्द्र के पास ग्रधिक से ग्रधिक ग्रधिकार रहना चाहिए, इसलिये रहना चाहिए कि प्रान्त ताकतवर बन कर केन्द्र के खिलाफ विद्रोह करें तो उन्हें दबाने के लिये केन्द्र में क्षमता होनी चाहिये । मुग़लों के समय जब मुग़ल सत्ता कमजोर हो गई थी तो प्रान्तों ने विद्रोह कर दिया या ग्रीर उसी के साथ मसल सला समाप्त हो गई थी। ठीक इसी तरह से मराठों के साम्प्राज्य के समय हुआ और मराठा साम्राज्य समाप्त हो गया । ग्रगर दिल्ली केन्द्र स्थल, कमजोर पड जाये तो, जैसी हमारे बहत से मित्रों को शिकायत थी, कहीं शिव सेना, कहीं लचित सेना, कहीं पर सरदार सेना है, उसी तरह से बहुत सी सेनायें खडी हो सकती हैं। ग्राज इस समय हमें इस बात का दूख है कि हमारे मिव तारिक साहेब यहाँ पर नहीं।हैं । तारिक साहेब ने कल ग्रपने भाषण में दो तीन काले बताई । बडी शीरी जवान में, बहुत ही मीठी भाषा में उन्होंने कहा कि उन्हें इस बात का दूख है कि राष्ट्रपति जी के ग्रभिभाषण के समय कुछ लोग उठकर वहाँ से चले गये, यह अच्छी परम्परा नहीं है और दीन दयाल जी की मत्य के बारे में दुःख प्रकट किया । उसके साथ साथ एक बात उन्होंने कही कि जनसंच के सदस्यों ने बडा ब्रात्म संयम रखा जो इस समय देश में दंगे नहीं हये, दूसरे शब्दों में उनका यह खयाल था. कि दंगे जितने होते हैं वे हम विरोधी दल कर-बाते हैं। हम उनका ध्यान दिलवाते हैं कि यह बात सर्वथा गलत है । उन्होंने, जैसी उनकी हमेंशा की जहनियत है, इस बात का रोना रोया कि मसलमानों को इस देश में वड़ी तकलीफ है। राष्ट्रपति के अभिभाषण के समय भी एक माननीय सदस्य ने यह बात कहो जब कि

दोनों सदन वहाँ इकटठे बैठे थे। ग्रौर उसके बाद तारिक साहेब ने भी यहीं बात कही, ग्रकवर ग्रली खान साहेब ने भी एक वात यही कही कि साहब हमको इस बात की जमानत होनी चाहिये। मैं ग्रपने प्रिय मित्र तारिक साहब को याद कराना चाहता हं महोदया, कि हम इन क्रकल्लियत की तरह नहीं सोचते हैं, हम इस देश में हिन्दू और मसलमान सब को इस देश का नागरिक मानले हैं, इस देश में सबको बराबरी का ग्रधिकार पाने वाला समझते हैं और उनकी इज्जत करते हैं। लेकिन फिर भी क्या है, तुलसी दास जी ने एक स्थान पर कहा है। संस्कृत के कवियों ने भी कहा है, कि मीठे भाषण करने से कुछ काम नहीं चलता ग्रीर उन ग्रादमियों के लिये क्या कहा जाय ग्रादरणीया, जिनके हृदय में विष होता है ग्रीर हाथ में मध् का कलग होता है। निश्चित रूप से हम इस प्रकार के नहीं हैं, हमें वह दिन याद हैं कि हिन्दस्तान देश में बन्दे मातरम का गायन हुआ था तो उसके विरुद्ध यहाँ के कुछ लोगों ने विद्रोह किया था और कलकत्ता यनिवर्सिटी में कमला और श्रीका जहाँ उल्लेख ग्राया था तो उसके खिलाफ विद्रोह किया था ग्रीर हजार हजार हमारे कहने पर भी इस देश का बटवारा करके छोड़ा और ग्रगर यह जहनियल वहीं खत्म हो जाती तब भी हमें डर नहीं था लेकिन हमने देखा, चौधरी खलीकृज्जमा साहब, जिन्होंने पवित संविधान की कसमें खाई थीं और हैदरा-बाद के लायक झली साहब जिन्होंने कसम खाई थी, दोनों हमको छोड कर चले गये। तो वह एक भरोसे की चीज है। हमें ऐसा कहीं कहा जा सकता कि एक आदमी एक दिन में कसमें खा जाये ग्रीर हम उस पर भरोसा कर लें, जो हमारे बहमत पर विश्वास नहीं करते उनको हम विण्वास दिलाते हैं कि आप अपने को भरीसे के योग्य समझों, ग्रगर ग्रीप इस योग्य हो तो बहमत ग्रापपर भरोसो कर सकता है। उदाहरण के लिये, ग्रभो बहत से मित्रों ग्रौर हमारे तारिक साहेब ने एक बात कही कि हिन्द्रस्तान की सरकार में बहुत कम

नौकरियाँ इनको मिलती हैं। मैं बहुत नम्प्रता के साथ उनको निवेदन करता हं कि काश्मीर का भाग, काश्मीर की रियासत जो कि हिन्द्स्तान की सरकार का एक प्रान्त है, उसकी राजधानी श्रीनगर में पुलिस की नौक-रियों में 800 मसलमान हैं और हिन्दू केवल 32 हैं --- उस पर भी जरा गौर कर लिय। होता। आपने यह तो नहीं कहा कि दूसरे स्थानों में जो इस तरह की चीजें होती हैं, कभी कभी हमारी तरफ भी तो देख लिया करो । आखिर में इस देश में मसलमान की तरह मसेलमान बोल सकता है दूसरे धर्म की तरह दूसरे धर्म वाला बोल सकता हैं लेकिन देश का बहमत डरेकि हम बड़े भाई की तरह है और कुछ न कहें तो उसी का नतीजा है कि हिन्द्रुओं की तरफ से कोई नहीं वोलता है । इसका मतलब बह नहीं है कि हम देश में ग्रनाथ हैं। ग्रादरणीया, हमारे सामने तसवीर यह है कि संसार में लोग दूसरी जगह जा सकते हें लेकिन हम संसार में किसी देश में जाकर नहीं रह सकते हैं; हमारे लिए केवल एक देश यही है । संविधान की हमने कसम खायी, हमने मात् देश के खंडित न होने देने की प्रतिज्ञा ली, मगर हमारा देश जब खन्डित होता है तो सब से ज्यादा दर्द किसको होता है ? राजा सोलोमन के न्याय की तरह जो सच्ची मां होती है उस को दर्द होता है लेकिन जो सीतेली मां है उसको दर्द नहीं हो पाता । आज बहमत. की भी यही हालत है ।

भाषा की समस्याओं के बारे में बहुत से मित्रों ने कहा। हम कहते हैं भाषा की समस्या हमारे यहां कोई समस्या नहीं है। हमने बिलकुल इस बात का निर्णय कर लिया है कि हमारे देश में राष्ट्र की भाषा हिन्दी रहेगी। अन्य भाषाओं के प्रति हमारा कोई निरादर नहीं है। हम सुनते हैं बहुत से लोगों को हिन्दी के द्वारे (श्री शित्रानन्द रमौल)

में कुछ शिकायत है। हम उनसे निवेदन करते हैं कि हिन्दी भाषा के रूप में कमी नहीं थी, हिन्दी तो सम्पर्क भाषा के रूप में विकसित हुई है। हिन्दी भाषा को बढ़ाने के लिये मुसलमान बादशाहों ने काम किया, मुसलमान बराबर हिन्दी भाषा को आगे लेकर चले। हिन्दी एक भाषा के रूप में नहीं थी, कहीं ब्रज भाषा थी, कहीं छत्तीस गढ़ी बोली जाती थी, कहीं जोधपुरी थी, कहीं मेवाड़ी थी। हिन्दी सरीखी कोई भाषा नहीं थी। सब से पहले इस देश में जा मगल हमला करके आए तो हिन्दुस्तान के साथ सम्पर्क करने के लिये उन्हें किसी चीज की जरूरत थी। तो अमीर खसरो ने एक पुस्तक लिखी, उस पुस्तक का नाम है ''खालिक बारी'' । खालिक बारी किसे कहते हैं-सुजन हार कों। यानी उन्होंने इस तरह की भाषा चाल की कि आगे चल कर हमारे देश के लोग एक भाषा बोलने लगे । आज 200 या 300 वर्षों के पश्चात् उसी का नाम हिन्दी है। यह कोई अलग भाषा नहीं है और हिन्दी के बारे में जो कहते हैं कि यह भाषा का सवाल है में उनसे निवेदन करता हं यह तो एक सम्पर्क भाषा है सारे देश की जहाँ सारे देश की प्रान्तीय भाषाएं इकटठा हो कर बैठती हैं वहां पर उसका नाम हिन्दी हो जाता हे ।

में अपने बहुत से मित्नों से शिव सेना के बारे में निवेदन करूंगा । निश्चित रूप से शिव सेना की आवश्यकता नहीं थी लेकिन ठंडे दिल से एक बात और सोचनी चाहिये कि इस प्रकार के सेनाओं को बनाने की आवश्यकता क्यों हुई ? एक प्रान्त वाले दूसरे प्रान्त वालों के अधिकारों पर जब कुठाराषात करते हैं तब वहां के लोग अपनी प्रतीयता को बचाने के लिये कुछ न कुछ करते हैं । हमारे यहां मध्य प्रदेश में भी यी हालत है । हमारे यहां दो बड़ बड़ कारखाने ह । चम्चल की योजना में वहां पर तामिल स्पीकि आ गए, मजदूर तक तामिल प्रदेश के आगये । हमारे यहांहेव्वी इलेक्ट्रोकल्स भोपाल में है वहां 2000 रुपये से ग्रधिक तनख्खाह वाले सभी तामिल वाले हैं, 1100 से 2000 के बीच के सभी झफसर वहां तामिल वाले हैं। हम उनको मानते हैं हमारे भाई हैं हमारे देश के हैं, उनके प्रति कोई प्रकार की विषमता नहीं है। लेकिन अभी मद्रास के दौरे में हम गये तो रामेश्वरभ के मंदिर में देखा कि उन्होंने जो यह भारत के सर्वश्रेष्ठ मंदिरों में गिना जाता है वहां पर संस्कृत के लेख जो देव नागरी लिपि में लिखे हुए थे उनको मिटा डामा। दोनों तरफ इस प्रकार की बाते हो सकती हैं। ग्रगर वे समान ग्रादर का भाव रखें तो उनको सर आखों पर रखा जा सकता है। लेकिन वह दिल्ली की गद्री पर बैठकर हमारे ऊपर राज्य करते रहें और हम अनावों की तरह हाथ फैलाते रहें तो यह ठीक बात नहीं है ।

ग्रंत में ग्रादरणीया, मैं निबेदन करूंगा कि यहां पर जो राष्ट्रपति महोदय ने ग्रपना ग्रभिभाषण दिया है उसमें ग्रादरणीय राष्ट्र-पति जी ने बहुत सी बातों को छोड़ दिया है ग्रौर बहुत सी बातों में हम उन से ग्रसहमत हैं यद्यपि यह शिष्टाचार है कि हम उनको धन्यवाद दें, तब भी हमारी जो ग्राकाक्षाएँ हैं उनको उन तक पहुंचाना ग्रावश्यक समझते हैं ।

شرق لے - ایم - طارق (جنوں و کشید) : میڈم ڈیٹی چیرمین---میں آپ کی وساطت سے اپنے دوست ورما جی سے دو تین باتوں کے بارے میں صفائی کرنا چاھتا ہوں - ایک تو یہ م کہ میں ان کی رائے سے اتفاق کرتا ہوں کہ جو ملک کے لئے وفادار Motion Of Thanks [20 FEB. 1968] on President's Address 1296

هير، چاھے ان کا مذهب کچھ نېين کیوں نہ ہو ان کو اس ملک يهي ا ديكهنا چاهيئے خبردل كرنا 1340 چاهیئے لیکن میں ان کو یاد دانا چاهتا هون که مين هدوستان کې جنگ آزادی کے ان سپاھیوں میں سے ھوں جنہوں نے ایسے لوگوں مشالفت کی ہے اور کرتے رہیں گے -کانگریس میں کانگریس سے باغر جو لوگ سیاست - یو کُٹے ہیں جن کا سیاست سے کوئی تعلق نہیں تها - خليج الإمار يا التر على يه لیڈر تھے لیکن میں < 3: < 3: 3ª يقين دلانا چاهتا هو كارنتر دلانا چاهتا هون چاهے تشمیر میں هو، راجستهان ميى هو ، ميسور هو كوئي بھی جگھ ھو - ھلدوستان میں رھلے والوں کو مساری حق مللا جاعیہے -ان کو سرکاری ملازمتوں میں یوری جگه هونی چاهیکے لیکن میں اس کو بتا دوں جو ورما جی نے بتایا ہے جو کشمیر مهن هادو اور مسلمان کچه کر نوکری نہیں ملتی ہے ہاں جموں کے لوگوں کو شکایتیں ھیں اور سرکار اس کو دور کرے کی میں اعلی پوری حمایت كرونكا ليكد يته همارا سبكا فرض ہے کہ ہم یہاں کے رہنے والوں کو اقليتون كو كام ملذا جاعيت علم حاصل کرنے کی ، ووت دیلے کی ، ووت پائے كى يورى سەولت دينى چاھيئے -† [श्री ए० एमः० तारिक (जम्म ग्रीर कश्मीर): मैडम डिप्टी चैयरमैन, मैं आप

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की बसातत से अपने दोस्त वर्मा जी से दो तीन बातों के बारे में सफाई करना चाहता हूं । एक तो यह है कि मैं इनकी राय से इत्तिफ़ाक करता हं कि जो मुल्क के लिए वफ़ादार नहीं है, चाहे उनका मजहब कुछ भी क्यों न हो, उनको इस मल्क में देखना चाहिये । खारदार करना चाहियें, लेकिन में इनको याद दिलाना चाहता हं कि मैं हिन्दुस्तान की जंगे आजादी के इन सिपाहियों में से हं जिल्होंने ऐसे लोगों की मखालिफत की है और करते रहेंगे । कांग्रेस में कांग्रेस से बाहर जो ऐसे लोग सियासत में गये हैं जिनका सियासत से कोई ताल्लुक नहीं था खलीकूल जमां या लायक अली। ये तो बड़े बड़े लीडर थे लेकिन मैं यकीन दिलाना चाहता हं, गारंटी दिलाना चाहना हं, चाहे कश्मीर में हो, राजस्थान में हो, मैसुर ही, कोई भी जगह हो, हिन्दुस्तान में रहने वालो को मसाबी हक मिलना चाहिये । इनको सरकारी मलाजमतों में पूरी जगह मिलनी चाहिये लेकिन मैं इसको बता दूं जो वर्मा जी ने बताय है जो काश्मी / में हिन्दू और मुसलमान कह कर नौकरी नहीं मिलती है। हां, जम्मू के लोगों को शिकायतें हैं ग्रीर सरकार इसको दूर करेगी । मैं उनकी पूरी हिमायत कदंगा लेकिन यह हमारा सब का फर्ज है कि हम यहां के रहने वालों को अक्लीयतों को काम मिलना चाहिये। इल्म हासिल करने की, वोट देंने की, वोट पाने की पूरी सहलियत देनी चाहिये ।]

SHRI M. PURKAYASTHA (Assam) : Madam Deputy Chairman, I rise to support the motion moved by Shri Ram Niwas Mirdha. I am glad to note that President has made a mention about reorganisation of Assam in his Address. He has stated that "Government have made earnest effect to evolve a national consensus on the question of reorganisation of Assam in consultation with leaders of various political parties in Parliament, and the representatives of different sections of opinion in <\.ssam." But the President has not mentioned whether in this very ses-

^{†[]} English translation.

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[Shri M. Purkayastha] sion of Parliament, a Bill will be introduced to reorganise Assam. The reorganisation of Assam is pending for a long time. The question of reorganisation of Assam is pending for a long time. The question of reorganisation of Assam first carne to the forefront when the States Reorganisation Commission considered the reorganisation of the States in the whole States country. The Reorganisation Commission organised the States on linguistic basis except Bombay, Punjab and Assam. Bombay was made a bilingual State; Punjab was made a bilingual State; and Assam was made a multi-lingual State. But you know, Madam Deputy Chairman, that bilingual States could "not work and Bombay was bifurcated and Punjab was also bifurcated. But Assam remained multi-lingual. Besides the North-East Frontier Agency, there are 11 districts in Assam in which seven languages are spoken. So when the State was reorganised it was expected that the Assam's multi-lingual character would be maintained. But to the utter dismay of linguistic minorities, in the Assam Assembly in October 1960 a Bill was introduced making Assamese the sole official language of Assam. This gave rise to the demand for separation of non-Assamese areas from the Assamese-speaking areas

Madam Deputy Chairman, there are several hill districts in Assam, and these districts placed before the States Reorganisation -Commission their demand for constituting a hill State, but that demand was not acceded to. In the 1957 general elections they formed an Eastern India Tribal Union and fought the election on the issue of a separate hill State ana won all but two of the hill seats of the Assam Assembly. The then Home Minister, Shri G. B. Pant, persuaded them to work with the ' Ministry in Assam and see if their hopes and aspirations could be fulfil led by remaining within the State of Assam. But when the Official Language Bill was introduced.

amongst the hill leaders there were one Cabinet Minister, one Deputy Minister, one Chief Par'iamentary Secretary and one Parliamentary Secretary. They resigned in a body and formed an All-Party Hill Leaders' Conference. That Conference has since then been agitating for the constitution of a separate hill State.

Prior to the last general election, on 13th January, 1963 the Home Minister made an announcement for the creation of a Federation in Assam. This is what the Home Minister's announcement says: —

"The Prime Minister and the Home Minister have held detailed discussions with the leaders of the A.P.H.L.C. The Government of India appreciate the political aspirations of the people of the ^v hill areas of Assam and have decided to reorganize the State of Assam. Bearing in mind the geography and the imperative needs of security and coordinated development of this region as a whole, the Home Minister discussed with the APHLC leaders the proposal that a federal structure, composed of federating units having equal status, not subordinate to one another, should provide the basis for this reorganization. Under this arrangement, a limited number of essential subjects of common interest would be assigned to the regional federation, leaving the rest of the State functions to the federating units, which will have their own legislative assemblies, councils of ministers, etc. Details of the scheme, including subjects to be allocated to the Regional Federation, would be worked out within six months by a Committee on which all concern^ ed interests would be represented. At a later stage, other administrative units in the eastern region may also join this federation."

Because of this proposal of the Government of India the APHLC participated in the general election, and this time also they won the majority of the seats.

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Madam, besides the plains districts of Assam valley which speak Assamese, there is another plain gjstrict irom which I come, namely, Cachar. It is a Bengali-speaking district. Except this district. a'l the othei iis-tricts of the Brahmaputra Vallev •were against this proposed Federation and a movement was initiated. As a result, the Home Minister of the •Government of India went to Gau-hati in May 1967 and discussed with the leaders of political parties about the advisability of forming a Federation. The discussion was fruitless. The Home Minister again convened a conference in July 5 967 at New Delhi to which some M.Ps. and some M.L.As. of Assam were invited. In that meeting nothing cjuid be decided, The Government of India then constituted a Committee to reach an agreed solution on the basis of which the reorganisation of the State could be undertaken. Shri Asoka Mehta, Minister of P' arming, Petroleum and Chemicals and Social Welfare, was made the President of that Committee. That Committee was set up evidently for the purpose of making an effort to reach an agreed solution. But the hill leader members of that Committee decided not to participate in the discussion, and as such no agreed formula could be evolved by that Committee. The Government has not yet decided whether Assam will be reorganised on the basis of a Federation or the bill districts will be separated from Assam.

Madam Deputy Chairman, I would like to take this opportunity to urge upon the Government of India to make up their mind as early as possible and. to reorganise Assam either on the basis of a Federation or separating the non-Assamese units from Assam. It is imperative in the interest of the people living in the eastern region and in the interest of national integrity and security that Assam should be '^organised and it should be reorganised on the basis of Federation or making three units, , separating the Assamese-speaking I people, the hill people and the Ben

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gaU-speaking people. If t is not done. I apprehend, Madam Deputy Chairman, that many incidents like "Gauhatf will be repeated in Assam. What has happened in Gauhati on the 26th January is a direct result of the Government's inability to reorganise the State of Assam. Madam, those who are opposed to reorganisation are behind this movement. You know. Madam Deputy Chairman, how they insulted our national flag and boycotted the Republic Day function. An organisation, in name Lachhit Sena, has taken birth in Assam and that organisation is leading a campaign against the non-Assamese living in the State. Though nothing untoward has happened after the 26th January, the linguistic minorities living in Assam, those who have gone from outside and those who are inside the Statefor example, we the Benga'i-speaking people of the district of Cachar. We have not gone ther, from outside, we are there by our own right—are living in apprehension that at any time something may happen which will jeopardise the unity of India. Therefore, 1 take this opportunity to urge upon the Government of India to take a quick decision because it has been found that the linguistic majority in Assam are not prepared to live with the linguistic minorities.

Madam, in the matter of development of Assam the Planning Commission examined the matter and came to the conclusion that the hill areas have been deliberately neglected and, therefore, has recommended that in the Fourth Plan separate allocation for the hill areas should be made. Similarly, the Bengalispeaking district of Cachar has been neglected. In Assam many development works have taken p^ce but these have taken place mainly in the Assamese-speaking region. Two Universities have been started but both of have been started in the Assamesespeaking region. Two Engineering colleges have been started in Assam but both of them are legated in {he Assamese-speaking region. Similarly an Agriculture College and other

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institutions have all been started in the Assamese-speaking region. The Government have not found their way to establish any of these institutions in the non-Assamese speaking regions. That is why the reation-ship between the Assamese-speaking people and the non-Assamese speaking people has been embittered and they are now urging for separation.

Madam, I come from Cachar. The people of Cachar are in favour of a Federation because the people of Cachar think that only by constitut ing Assam into a Confederation the unity of the North-Eastern India But if these maintained. can be people are not agreeable to it, then we would urge the Government of irate the hill a^eas and India I the Bengali-speaking areas from the Assamese-speaking areas and to reconstitute present Assam into Assamese-speaking Assam, Hill areas and Cachar which may be amalgamated with or merged with Tripura which is contiguous to Cachar and both are Bengali-speaking areas. The hill areas should be separated from the Assamese-speaking areas and Cachar should either be constituted into a separate unit or amalgamated with Tripura which is contiguous and is a Bengalispeaking area. Therefore I take this opportunity to urge upon the Government to take a quick decision so that further bitterness is not created among the people of Assam. Thank you.

SHRI B. K. GAIKWAD (Maharashtra) : Madam Deputy Chairman, I had submitted certain amendments with regard to the Motion of Thanks on the President's Address but unfortunately on account of my ill-health I had gone to the doctor. So my amendments were not moved and could not be taken into consideration. However, I would like to make certain observations on the President's Address.

[THE VICE CHAIRMAN (SHRI M. P-BHARGAVA) in the Chair.]

Mr Vice-Chairman, I will be very

brief in making my observations. We were under the impression that after 20 years of independence Government would look towards the welfare of the downtrodden and backward class people and those who really help in building the nation. Such people would look to always the Government for their welfare. But I find that verv little has been done for them, practically nothing has been done. I was of the opinion that something would be done for these classes of people but nothing of the sort has been done for them. If you go through the Address, you will find that there is nothing for the persons who devote their lives as agricultural labourers, workers used for constructing roads and buildings and so on. When they become old, chere is no provision made for their wei-For those who are in Government service you will find that some arrangement has been made for them. Every Government servant will be entitled to pension after his retirement. But a man who is working in the field as an agricultural labourer, workers who construct all these big buildings here in Delhi and elsewhere and also construct roads and other things, for such workers no provision has been made for their old age. In some foreign countries you will find that there is some provision made, namely, old age pension, for such peop'e. Similarly we expect this Government to make some such provision for all such people who work hard during their lifetime.

Then, Sir, much has been said about unemployment. Unemployment is increasing day by day. The slogan given by the Government was that they will remove this unemployment but instead of removing unemployment the same is growing everyday. I have seen many people commit suicide for want of work and having to face several difficulties in their life. In some foreign countries you will find that unemployment bonus is being paid to those who are unemployed in those countr'as. So for the welfare of such people some such provision would be needed. But we find nothing about it in the President's Address.

Then, Sir, as far as Delhi and other big cities are concerned, lakhs and lakhs of people are living in the huts. The Republican Party of India had agitated this problem and requested the Government that unless and until some provision is made to provide alternative accommodation their huts should not be demolished. A categorical assurance in this connection was given by the then Prime Minister, Shri Lai Bahadur Shastri. Mr. Nanda and Mr. Chavan, all were there. It was assured that no huts ivou'd be demolished unless and until alternative accommodation provided. was Unfortunately every day we are receiving complaints that our Government is taking the help of several police officers as if they are going to attack an enemy; they go and attack these hutment dwellers, demolish their huts and throw their children and female members outside the huts on the streets. What is all this? Is this the Government of the poor? What is this Government doing? So, I request the Government to see that whatever assurance, they give, that assurance is implemented. I am very sorry to see that the Government is very keen to provide people who come from outside countries with all kinds of shelter and provides them even some money to start business; everything But for will be done for them. generations to come you will find that the people who are living in this country are worse than the refugees. What has the Government done for them? Let the Government come forward and say that they have done something for them. The Government is demolishing their huts and thus throwing them on the streets. This is what our Government is doing. I think that is not proper. In that connection I request the Government to see that the assurances that have been given are implemented.

Then, Sir, as regards the landless labourers I want to say something. In big cities the labourers are getting somewhat adequate wages but if you go to the interior, you will find that the labourers are getting most inadequate wages and in these hard days it is very difficu:t for them to make both ends meet. are requesting that the Minimum So we Wages Act should be suitably amended, taking into consideration the present deamess, *some* arrangements should be made to and see that that Act is made applicable throughout the country and peop'e who are working as landless labourers, they are given due wages. Something should be done for them. I got some information some few days back that in some interior parts of the counti'y wages are given at the rate of three to four annas per day. Of course, I do not believe that but that statement has been made by one of my reliable friends who from a village. He said that that is comes the position prevailing there. It is really beyond one's imagination how they are able to live within that meagre wage.

Then about waste lands, considerable waste lands are available in the country. For years together people have been demanding that waste lands should be given to them for cultivation. Government also on the I floor of this House comes and says that these lands will be given for estivation. Our country is lacing acute shortage in the matter of foodgrains. Every year we have to import huge quantities of foodgrains from foreign countries. On the other hand the land which is available in the country is not given to the people for growing foodgrains; they are prepared to cultivate it. It is therefore difficult to understand what sort of policy this Government is pursuing. Generally speaking, whatever land is available, it should be utilised for the production of foodgrains. But instead of doing that these lands are lying In Maharashtra and other States I have idle seen some of the lands;

[Shri B. K. Gaikwad.]

there are no xorests. If it is in the interest of the country to grow forests and if forests are essential I have no objection to grow forests. The Government say that they are not in a position to grow forests. If you are not in a position to grow forests, then give those lands, to the people who can cultivate them and grow more foodgrains and thus solve the national prob'em. Wherever the landless people a'e there, give them these lands, these waste ands for growing foodgrains. Thus you will be solving two problems, one of removing unemployment and another of growing more foodgrains for the country.

Then, &ir, in some parts of the country, Madhya Pradesh, forced in U.P. and labour is still continuing. Forced labour has been banned by law and even then forced labour is there. Even in the Report of th? Commissioner for Scheduled Castes and Scheduled Tribes you will find that the Commissioner has stated that at several places forced labour is there. Why is it not being prohibited? If it has been prohibited by law, why action is not being taken? Who is action? Natura'ly that going to take that action has to be taken by the Government. In that connection the Government should take some precautions. Our President was pleased to say in one paragraph the following the Scheduled Castes and the regarding Scheduled Tribes as well as the Backward Class people:

"The socio-economic advancement of the hitherto under-privileged sections oE our society—the Scheduled Castes, the Scheduled Tribes and the Backward Classes, remains a matter of the utmost interest and concern to Government. While a great deal has been done to ameliorate their position, Government are conscious that more remains to be done."

I am grateful that the President has admitted that a great deal has

: to be done. Similarly you will find : that the President of the Congress Party also in the last Session of the Congress at Hyderabad said:

"We are sorry that we are not in a position to do what we ought to have done for the welfare of the Scheduled Castes and the Scheduled Tribes as well as the Backward Classes."

Everybody comes and says that— those who are honest of course. If according to their conscience, nothing has been done or whatever has to be done is not done, who is responsible for that? Even after twenty years of Independence, if you are not in a position to do that, when are you going to do it? May I ask how many centuries you will take to do thb? It is not a question of laughing but you will find what these people who have suffered for centuries and even after Independence are thinking. What sort of revolution they should start but very soon it will be started and the country will have to face it. I can only warn the Government and the people who are not considering that problem in that respect.

I would like to *titma* to your notice what the mentality of our people is. Of course people say that the Congress people are good but even among them those who are labour leaders are very good. However here is one speecn mode by the President of the Rashtriya Mazdoor Congress, Shri Khandu'ohai Desai where he says: 'we should seep away the Communists far away as we are keeping the Untouchables far away'. This shows his mentality.

SHRIMATI YASHODA REDDY: Please repeat it.

SHRI B. K. GAIKWAD: He says:

• कम्यूनिस्टों को अछन की तरह समझ कर प्रत्यक क्षेत्र से एक तरफ कर दिया जाय।"

This is what Mr. Khanduni'ai Desai said. What a Congress labour leader he is.

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As regards the sort of untouchabi-lity that is being observed, I generally speak at the time of discussing the Report of the Commissioner for Scheduled Castes and got Tribes but Recently T some information that particularly in U. P. and Madhya Piadesh, wherever there are colleges, no boy from the Scheduled Caste is admitted to the College hostel. You might have heard that at Aligarh there is one private college one-Bara-hsaini Inter College. In that college One Scheduled Caste boy was appointed as the monitor. He was murdered by the Caste Hindus. Why? It was done because he becomes the monitor and he was elected by the boys. For your information. I .will read few passages which the а the Chairman of Committee on Untouchability said. When he was touring I was also, unfortunately, a member of that Committee He said:

"There are two colleges—one a Degree and the other an Inter Co'lege College governed by a private management-a Committee consisting of 15 Members. Adjacent to the Inter College is a Degree College which is also governed by the same managing committee. The Principal narrated that Shri Om Prakash Neta, a Caste student of Barahsaini Scheduled Inter College was selected as Senior Proctorial Monitor of the college in August 1967. Outsiders (students of the degree college, had some enmity with I Shri Prakash and therefore I they first Om chased Shri Om Prakash | and then stabbed him to death on | 16th November, 1967 and that also j in the room of the Principal."

There was another boy who was I elected as a Deputy monitor. He was also chased and beaten and he was admitted to the hospital and now he is hiding himself in Delhi. He cannot stay in Aligarh. This is the position. No protection has been given by the Government.

Another shameful thing is this. You will find that in Madhya Pradesh Satnams— Chamars—are there who are the most innocent people. So many Caste Hindus with pistols andswords and with lathis in their handsrushed into their locality. Theyburnt their houses and therewere some rape cases also.

Scheduled Caste women wno werepregnant were so beaten that therewere abortions in many cases. Sixpersons were killed on the spot. Manyhouses were burnt. When the matter

was reported to the police, no actionwas taken, by the police. I am verysorry to hear that the Home Ministerwas interested in doing all these, that is my information.

SHRIMATI YASHODA REDDY (Andhra Pradesh): Not Congress anyway.

SHRI LOKANATH MISRA (Oris-sa): Which Home Minister—Home Minister of India?

SHRI B. K. GAIKWAD: Home Minister of Madhya Pradesh.

As regards housing sites, I was going to request the Government about that. Particularly in Maharashtra State T can that wherever there are tell no houses for the Scheduled Castes geneprovided free of rally housing site is cost and if it is a cheaper site, then it is purchased and given by the Government to these neople. Unfortunately here in Delhi we find that where people have constructed their houses, the Government is demolishing them. There is one extension. Go-vindpuri colony where some Scheduled Caste persons purchased land some 20 years back and the sale deed was done in the presence of the Registrar. Now even after the registration had been done, the Government is demoli'shing these houses and says: 'Everything is illegal and we want this site'. I do not know but they say it is in the Master Plan. Whether the Master Plan had these places or not nobody knows. Who was the Master? Perhaps he was sitling in his office and drawing some plans. So in such a situation I was going to request you that the Government should pay its attention. Regarding Government services there are several instances where injustice has been done.

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SHRI M. GOV1NDA REDDY (Mysore) : Mr. Vice-Chairman, I am supporting the Motion before the House. The President nas been pleased in his Address to mention some of the many achievements of the Government. Naturally in a brief speech, he could not speak of all the achievements of the Government. In the field of industry, in the field of agriculture, in the field of education, in the field of snipping, in the field of transport, in the field of social justice, everyone must admit that there has been a remarkable achievement. Of course, Sir, it is expected of the opposition that they should also evaluate the achievements of the Government. The role of the opposition in discussing the President's Address, in my opinion and as is the practice in Great Britain from where we have taken this system, is to evaluate the achieve-ments, to find out if the policies of the Government are wrong, and if the Government had pursued wrong policies, to point out how the policies were wrong and to suggest in a constructive way what the correct policies were which the Government should pursue. As such the discussion on the Address is to be confined mainly to the policies of Government. But, unfortunately, I find here that the role of the opposition has gone only to the extent of condemning the Government in every Way, and not at all recognising any of the achievements of Government.

SHRI LOKANATH MISRA: Failures are innumerable.

SHRI M. GOVTNDA REDDY: My friend says failures are innumerable. No Government in the world can be perfect and no Government in the world can remedy all the ills, particularly in a country like India, which had been an impoverished country for centuries, which had been placed in circumstances where it was steeped in poverty and illiteracy, where we had no industrial sector decades ago, where we were exploited by foreign powers, where, even for such a basic

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need as food we still are subject to the vagaries of nature, and where unemployment is naturally huge because the population is rising by more than 2 per cent, a year. All this is to be considered when we speak of the failures of the Government. Naturally, Mr. picture has to be Vice-Chairman, if a appreciated, it has to be viewed against its background. If the opposition members view the achievements of the Government against the background in which the Government had to function, naturally they would be fair enough to recognise the achievements of the Government; they are by no means mean achievements. When we compare our achievements with those made in the neighbouring countries, with the prosperity achieved by the peoples of those countries, we ought to be proud-I very humbly submit-of our achievements. But to forget all this, to shut our eyes to all this and only condemn the Government is to adopt the attitude which is very clearly instanced in the fable which I am going to relate in one or two words. Mr. Vice-Chairman, there were once a peacock and a monkey, which were residing in the neighbourhood of a brook which had very /uxurious vegetation. The male peacock was going his way every day, and the monkey sitting on the tree used to see this peacock. The monkey was jealous of the beauty of the peacock. She saw that every day, the peacock going, and then one day the monkey could not control itself and so called the peacock and said to the peacock, "You are the ugliest creature on earth." The peacock said, "Well, I do not think so. There may be ugliness in me but there is a lot of beauty in me. Why don't you see that?" But the monkey replied, "Ah, just look at your feet, look at your legs. You are not a beautiful creature by any means." We¹!, this i_g the attitude—the attitude of this monkey-which is adopted, I must say, by the opposition. We have had the ugliness in the sense that we have had some shortcomings; there is no doubt about it; It is true. And nobody in this

world is perfect. But why not you j see what is good in the Government's performance and say, "Yes, you have done this well; we appreciate it. You must do much more and this is the way of doing much more. This should be the attitude taken by the opposition.

SHRI DAHYABHAI V. PATEL: If on the balance you have done more harm than good how can we appreciate you?

SHRI M. GOVINDA REDDY: You say so.

SHRI DAHYABHAI: V. PATEL: Yes, it has been the case even after twenty years of independence.

SHRI M. GOVINDA REDDY: Let I the opposition recognise what is good and then say what the Government has not done or failed to do and what it should do. But the hon. Dahyabhai Patel in opposition again has repeated that Government has done nothing.

SHRI DAHYABHAI V. PATEL: We are not here to praise the Government. In the last fifteen years they have undone everything and brought ruin to the country.

SHRI M. GOVINDA REDDY: Well, that is an obstructive attitude which nobody appreciates, which is not a statesmanly attitude.

SHRI DAHYABHAI V. PATEL: We do not want your appreciation.

SHRI M. GOVINDA REDDY: This is what, I should say, we regret in the role of the opposition. As I said, Mr. Vice-Chairman, the country ought to be proud of what has been done. And I am not repeating the percentages. They have been mentioned on many an occasion and which also the President's Address contains. So I do not wish to quote them before the House.

Now I will come to some specific problems, firstly to the problem of language. This la a very unfortunate thing. On this question of linguism there has been a lot of trouble. If only friends had not been fanatical, things would have moved very smoothly and very quietly. Many a time I have said on the floor of this House that the South is very earnest in learning Hindi. I have given instances of how the people in general, how the children of even those who are opposed to Hindi are learning Hindi. But still, some people who call themselves champions ' of Hindi did not realise the earnest attempts that were being made in the South to learn this new language. A language cannot be learnt overnight. It takes years, decades, to learn a language. Let all hoa friends who think that Hindi should be the ruling language of the day, let them trv to learn Tamil or Telugu, and thev will know the difficulty. know how they would take to learn long this other language. When we have verv and honestly genuinely proved to the whole country that we are doing our best to learn Hindi, still people were so fanatic with Hindi that they began to create trouble in several places, which naturally had to have a reaction in the South. Now this was entirely uncared for. This would not have come about if our friends had just kept their mouths shut, and they would have seen that in ten years Hindi would have become the commonly spoken language, at least of the school-going and literate sections of our society-in ten years, in such a short time as that-but, unfortunately, they have put the clock back, and now it has come to this state of affairs. Let the friends, the mad friends who are mad about Hindi, let them know that the seed of dissension has been sown in the South- most regrettable it is-and it is amply justified. Mrs. Yashoda Reddy. myself and Mr. Parthasarathy and several other friends almost went down on our knees to beg of these fanatic friends not to press on tha* Resolution, that damned Reso^tiOR which hag created all the trouble today. I appeal even today to all friends who have influence to use their influence with these fanatic friends

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[Shri M. Govinda Reddy.]

to keep their mouths shut. And the South will stand by the country, will do its duty. But if they persist in what they have been doing, if they speak against English in the way they are doing, if they speak for Hindi the way they are doing now, they are damaging not only the interests of the whole country, but their interests also. They will suffer, Hindi wil! not become the Official Language if they insist on and persist in this fanatic campaign. Therefore, let us have be-Let us have faith in lief in ourselves. ourselves. When we have been doing our very best to learn this new language, which is not an easy task, they should not place more obstacles question that I would like to -efer to this border question. I belong to a in the way. They will be enemies of the country if they do so. The next country which is a party to this border question.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): The country is the same.

SHRI M. GOVINDA REDDY: I am sorry, I mean State. I belong to Mysore State which is a party to this border question. Mysore very honestly tried to settle this question amicably. There were several things going on 'and I do not want to take the time of the House by repeating them. Anyway, at the instance of Maharashtra and because а certain very honoured gentleman went on fast, the Working Committee decided to appoint a Commission. Mysore was not willing and the Chief Minister of Mysore was persuaded to accept it and a Commission appointed. Even there was agitation in was Mysore saying that this Commission should not be appointed 'and there were two or three deaths also during this agitation. Whatever Mysore finally agreed to it, when it it was. was given to understand that the recommendation of that Commission would be accented. Now the Commission's re-commei dations have and Mahara htra is not willing to come out accept it. The Chief Minister of Maharash-

tra had in more than one speech before the Commission had reported, declared publicly that the Commission's recommendations wou.d be accepted. Now Maharashtra is going back on that declaration. 1 would appeal to the Government and say that now this question should be decided. If there is going to be trouble then I suggest that the Prime Minister the Deputy Prime Minister and the Chief Ministers of Maharashtra and Mysore, or if because the Chief Minister of Mysore happens to be the Congress President he has to be kept above these things, then the Mysore Pradesh Congress Committee President, and the Home Minister, should sit together and try to arrive at an amicable settlement. Mysore does not mind minor adjustments or alterations of the Award, in case there is to be an amicable settlement now. Otherwise Mysore would insist upon the accepting the Government recommendation of this Commission.

One more point I would like to touch upon and then sit down. I would not like to exceed my time. This matter is the question of the Rann of Kutch. Of course, this is not mentioned in the President's Address, but all the same I wou'd V-to submit my views now. We were a party to the arbitration agreement. Having been a party to the Tr' now that the arbitrations findings have come should. in mv out we humble opinion, abide by the Tribunal's Award. Just because Pakistan had not played her part under the Tashkent Agreement and she has not fulfilled her obligations according to that Agreement and has failed to honour her own commitments, that is no justification for India to fall to honour her commitment. India is known in the international world for her hi(*h standard of behaviour, for her statesmanship. If she is to hold that place in the international world and if \wedge^{r} have to face other countries with our heads straight, we have to recognise this arbitration and we have to accept its Award.

SHRI BHUPESH GUPTA (West Bengal): Your heads are always straight, the question is whether they are clean.

SHRI M. GOVINDA REDDY: They are quite clean, let me tell my hon. friend, because unlike him we have not borrowed our heads from the Reds. Therefore our heads are always clean and ;hey are quite pure. There is no dispute on that point. I submit in this connection that the Kutch Arbitration Commission's Award should be accepted and there should be no arguments. It is not a party question. It is a question of India's honour and I hope all the parties will also cooperate with the Government in ac cepting this Award. Thank you.

RE STATEMENT ABOUT THE WEST BENGAL GOVERNMENT

SHRI BHUPESH GUPTA (West Bengal): Sir, I have a submission to make. We are getting very many accounts and. reports about the West Benga¹ situation. It seem_s that the Home Minister is maKing a statement in the other House, that there is to be a motion and he is going to make a statement. We understand that the Ministry of Dr. P. C. Ghosh has resigned 'and if a statement is being made there it is not fair that this House should be kept uninformed, i Simultaneoulsy the statement should be made here also. It is a good thing that the puppet regime there is gone. It is good news. We had also given notice of a motion here. Like the motion in the other House we also h(ave tabled a motion here.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): If a statement is being made there I shall see that a similar statement is made here also.

SHRI BHUPESH GUPTA: There ie no dispute on that. At four o'clock the Home Minister is making 'a statement on a motion being moved there, j Meanwhile all kinds of reports are j spreading. We should like to know authoritatively what is going to happen. We are naturally anxious. We are glad that the puppet government is gone.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): That is all right.

SHRI BHUPESH GUPTA: I have booked a trunk call to Calcutta already. Therefore you should direct the Government to come here and state the position because the P.T.I. is circulating reports. There is good news, of course, that the puppets and the stooges are gone. But it should be divulged and revealed to this House.

THE VICE-CHAIRMAN (M. P. BHARGAVA): That will do. You may reserve your comments.

Now, Mr. Rajnarain.

DISCUSSION ON MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

उपसभाष्यक्ष (श्री महाबीर प्रसाद भागंव): श्री राजनारायण जी मैं 4-30 बजे आपको चेतावनी की घंटी दे दूंगा यानी पांच मिनट पहले।

श्री राजनारायण : ग्राप पहले ही इस तरह की चेतावनी क्यों दे रहे हैं। उप सभा-ध्यक्ष महोदय. राष्ट्रपति महोदय के भाषण को यदि ध्यान ने पढ़ा जाय तो बहत ही ग्रासानी से इस नतीजे पर पहुंचा जा सकता है कि यह भाषण वस्तस्थिति को छिपाने वाला भाषण है । केवल वस्तुस्थिति को छिपाया है या सरकार की ग्रनावण्यक प्रशंसा की हो यह हमारे लिए इतना चिन्ता का विषय नहीं है । ग्रगर हम इन संबंध में झात्म प्रबंचना करें तो हम राष्ट्रपति जी के भाषण को ग्रात्म प्रवंचना से भरा हबा पाते हैं । बाज जो हमारे देश के कुपर संबट है उसको ग्रामानी के साथ ल्मझा जा सकता है और उसके बारे में यह कहा जा सकता है कि हमारे राष्ट्र पर और राष्ट्र की जनता पर कितना ग्रहम संकट 21